

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SPICEJET LIMITED

Registered Office: Near Steel Gate Bus Stop, Terminal – I, Indira Gandhi International Airport, New Delhi - 110 037.

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This Post Offer Public Announcement (the "Announcement") is being issued by Enam Securities Private Limited on behalf of KAL Airways Private Limited ("KAPL") and Mr. Kalanithi Maran (collectively referred to as the "Acquirers") in connection with the Offer made by the Acquirers by a Public Announcement on June 14, 2010, Corrigendum Public Announcements on October 16, 2010, Letter of Offer dated October 11, 2010 and letter to shareholders dated October 16, 2010 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations" or "Regulations").

The details subsequent to the completion of the Offer to acquire 8,29,80,161 fully paid-up equity shares of Rs. 10 each, representing 20% of the Resulting Share and Voting Capital of SpiceJet Limited (the "Target Company"), at a price of Rs. 57.76 per fully paid-up equity share payable in cash ("the Offer") are as under

1. Name of the Target Company : SpiceJet Limited
2. Name of Acquirer(s) and PAC(s) : KAL Airways Private Limited and Mr. Kalanithi Maran ("Acquirers")
3. Name of Manager to the Offer : Enam Securities Private Limited
4. Name of the Registrar to the Offer, if any : Kavy Computershare Private Limited
5. Offer Details : Open Offer to acquire up to 8,29,80,161 equity shares of Rs. 10 each, representing 20% of the Resulting Share and Voting Capital of the Target Company, at a price of Rs. 57.76 per equity share.
 - a) Date of opening of the Offer : October 18, 2010
 - b) Date of closure of the Offer : November 06, 2010
6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals	
6.1.	Offer price	Rs. 57.76		Rs. 57.76	
6.2.	Share holding of Acquirers before Agreements /PA (No. & %)	Nil		Nil	
6.3.	Shares acquired by way of Agreements				
	• Number	15,65,23,900		15,65,23,900	
	• % of Resulting Share and Voting Capital	37.73%		37.73%	
6.4.	Shares acquired in the open offer (No & % of Resulting Share and Voting Capital)	8,29,80,161 20%		4,405 0.00%	
6.5.	Size of the (No. of shares multiplied by offer price per share)	Rs. 4,792,934,099.36		Rs. 254,432.80	
6.6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %) except shares acquired pursuant to the SPAs (a) Price of the shares acquired (b) No of shares acquired (c) % of shares acquired	Nil		Nil	
6.7.	Post Offer share holding of Acquirers (No) (6.2+6.3+6.4+6.6) % of Resulting Share and Voting Capital	239,504,061 (57.73%)		156,528,305 (37.73%)	
6.8.	Pre & Post offer share holding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	258,376,903	175,396,742	258,376,903	258,372,498
	• % of Resulting Share and Voting Capital	(62.27%)	(42.47%)	(62.27%)	(62.27%)

7. Status of the escrow account, whether released : Not yet released.
8. Payment of interest, if any, to the shareholders : Not applicable
9. Status of investor complaints received, if any : All shareholders queries regarding Offer replied to and none are outstanding.

The shares acquired in the Offer are in the process of being transferred by the Target Company to the Acquirers.

The Acquirers and directors of KAPL, severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations under SEBI (SAST) Regulations and subsequent amendments made thereof.

A copy of this Post Offer Public Announcement will be available on SEBI's website at www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER

ENAM SECURITIES PRIVATE LIMITED

ENAM 801/802 Dalamal Towers, Nariman Point, Mumbai - 400 021 Tel.: +91 - 022- 6638 1800 Fax.: +91 - 022- 2284 6824
Email: sjl@enam.com Contact Person: Ms. Kanika Sarawgi

ON BEHALF OF THE ACQUIRERS

THE ACQUIRERS: KAL Airways Private Limited, having its registered office at 4 Norton Road, Mandaveli, Chennai - 600 028, Tamil Nadu, India,
AND Mr. Kalanithi Maran, Residing at 4, Second Avenue, Boat Club Road, Chennai 600 028.

Date : November 11, 2010

Place : Mumbai